

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

68. C.P. 1686/(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

**NAME OF THE PARTIES: - K Mahadevan**

**V/s**

**Birla Shloka Edutech Ltd**

**APPEARANCES: -**

**FOR THE APPLICANT**

: Adv. Rajesh Shah

**FOR THE RESPONDENT**

: Adv. Ravi Agarwal I/b Adv. Dinesh

Kumar Dubey

**Section: 73(4) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.01.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**